

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2170
ANSWERED ON:20.07.2009
POST MATRIC SCHOLARSHIP TO SCS/STS STUDENTS
Dhruvanarayana Shri R. ;Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any decision to impose the condition of sixty per cent marks as a criterion for eligibility for Scheduled Castes (SCs) and Scheduled Tribes (STs) students for post-matric scholarships in professional institutions;
- (b) if so, the details and the reasons therefor;
- (c) if so, the number of such scholarships issued to the said students during the last three years. State-wise;
- (d) whether any representation have been submitted for scrapping the above proposal;
- (e) if so, the details thereof and the reaction of the Government thereto;
- (f) whether the Government proposes to revise the income ceiling limit and the rate of Post Matric Scholarship for SCs/STs students; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a): There is no such proposal with the Ministry of Social Justice and Empowerment or the Ministry of Tribal Affairs.
- (b) to (e): Do not arise.

(f) & (g): The income ceiling has been revised from Rs. 1.00 lakh to Rs. 1.08 lakh with effect from 1st April, 2007 for eligibility under - Post-Matric Scholarship Scheme for ST students administered by the Ministry of Tribal Affairs. There is no proposal for increasing the rates of post matric scholarships for ST students, A proposal for revision of scholarship rates and income ceiling for post matric scholarships Scheme for SC students is under consideration of the Ministry of Social Justice and Empowerment.